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- (क) क्या यह सच है कि उत्तर प्रदेश में उत्तराखण्ड के पर्वतीय क्षेत्रों में तिवाई की सुविधाओं का समाव है तथा वहां पर खेत छाटे-छाटे एवं विखरे हर हैं और वहां खेती का ढंग अवैज्ञानिक है; छोर
- (ख) यदि हां, तो ऐसे क्षेत्रों में तिचाई स्विधाएं प्रदान करने के बारे में सरकार क्या कदम उठाने का विवार रखती है ? 🏢

facilities in Wll distrcts-of t[7rrigation **Uttar Pradesh**

950. SHRI LAKHAN SINGH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether it is a fact that there are no irrigation facilities in the hill areas of Uttarakhand in Uttar Pradesh where holdings are small and scattered and the method of farming unscientific; and
- (b) if so, what steps Government propose to take provide irrigation facilities in such

कृषि ग्रीर तिवाई मंत्री (थी सुरजीत सिंह बरनाला): (क) ग्रीर (ख) ग्रवेक्षित जानकारी एकत्र की जा रही है श्रीर प्राप्त होने पर सभा पटल पर रख दी जायगी।

fITHE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b) The requisite information is being collected and will be laid on the Table of the House when receiv, ed.]

Problems of the Khandsari industry

- 951. SHRI KALP NATH RAI: Will the Minister of AGRICULTURE AND mRIGATION be pleased to state:
- (a) whether Government are aware of the problems of the agro-based
 - T[] English translation.

and labour intensive khandsari industry; and

to Quettioni

(b) if so, what steps Government propose to take to provide relief to the industry?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE! AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Yes, Sir.

(b) The reliefs asked for by them are mainly in regard to the reduction of excise duty and exemption from local taxes like the purchase tax. These were examined in detail and it was seen that excise duty on khandsari sugar is already quite low. Hence, since of most of the controls on the khandsari are in the hands of the State Governments, they are being consulted in regard to the further exemption or relief from the local taxes.

Admission to M.B.B.S, course under the Central Government quota in the medical colleges at Cuttack and Agra

- 952. SHRI KALP NATH RAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that three applicants for admission to MBBS course, under the Central Government reserved quota; for the 1978 session, were nominated to the Medical Colleges at Cuttack and Agra, although they did not fall under any of the categories prescribed for the purpose and had secured less than 50 per cent marks, the minimum eligibility percentage;
- (b) whether it is also fact that there were several other eligible persons among the applications; anS
- (c) if so, what are thf; selecting the applicants j-"in pirt (a) above in prcfc-rcnce to the eligible applicants?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAG-

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DAMBI PRASAD YADAV): (a) and (b)

(c) The candidates were nominated by the former Union Health Minister, at his discretion.

Wasteland distributed to landless in States

953. PROF RAMLAL PARIKH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

.u. .e.

(a) the surplus land available in each State; and

to Questions

(b) the area of the casteland so far distributed to landless in each State?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARN ALA): (a) and (b) The Government of India collects information only in respect of ceiling-surplus lands. The available information is given in the appended statement.

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	្តិការ ។ ១០ម៉ែក ១៣	7 77 72 2 737 307 7 7	ण : संस्	las a	Area estimated to be surplus (in acreas)	Area declared suplus (in acres)	Area distributed (in scres)
	Andhra Pradesh ,				16,33,865	16,33,865	2,01,583
~	Assam .	المراجعة	Se - 15 ,		5,60,424	5,50,424	2,99.60 7
PI.	Bihar	a ratiga	777		3,00,000	2,33,383	1,30,828
	Gujarat . ,		regard to		10,16,730	52,031	Nil.
	Haryana	,	-4 4		78,010	78,019	21,648
	Himachal Pradesh		(* . ·		. 1,93,420	85,032	4,143
	lammu & Kashmir						• •
	Karnataka				. 4,00,000	1,23,095	36,305
	Kerala		. :		. 1,50,000	1,18,727	43,986
	Madhya Pradesh				. 3,88,449	3,88,449	85,920
	Maharahstra .				. 3,70,650	3,52,943	2,71,835
	Manipur				. 2,911	58	Nil.
	Orissa	Ti 1 1		+	2,00,000	1,26,332	93,755
	Punjab 🛣 .	<u> </u>	Ce •		87,000	28,716	4:494
	Rajasthan	Ç™O Ç	William		. 7,94,000	2,51,736	1,23,914
	Tamil Nadu		\$1.		. 1,91,422	39,426	31,616
•	Tripura , .				. 4,981	1,906	452
	Uttar Pradesh .		, ,	******	2,74,077	2,74,077	1,82,710
	West Bengal .			en-yest	2,00,000	1,11,850	40,391
	Dadra & Nagar Haveli			1.0	. 9,390	8,967	3,192
	Delhi	4		and the second	1,500	807	Nil.
	Pondicherry				. 3,012	2,042	733
•			TOTAL	467	. 68,59,850	44,71,895	15,76,462

देश के ग्रक्षिकांश श्रामीण क्षेत्रों में डायटरी उपचार को सुविधाओं की अनुपलव्यता

> 954. श्री जगदीश प्रसाद मायुर : भी हरिशंकर भाभड़ाः

क्या स्वास्थ्य श्रीर परिवार क्ल्याच मंत्री यह बताने की धूपा करेंगे कि :

(क) क्या यह सच है कि देश के

अधिकांश ग्रामीण क्षेत्रों में डाक्टरी उपचार की समुचित सुविधाए उपलब्ध नहीं हैं;

- (ख) क्या सरकार ऐसे क्षेत्रों में चलते फिरते विकित्ता एककों की कोई -योजना शुरू करने का विचार रखती है; और
- (ग) यदि हां, तो इस सम्बन्ध में डगौरा क्या है ?